

COMMITTEE
ON
ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

FIFTH REPORT
(Fourth Lok Sabha)

1. the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Fifth Report.

2. The Committee held a sitting on the 19th April, 1968.

3. The Committee considered applications for leave of absence from five Members. The recommendations of the Committee with respect to these applications are given in the Appendix.

NEW DELHI;

April 19, 1968.

Chaitra 30, 1890 (*Saka*).

M. THIRUMALA RAO,

*Chairman,
Committee on Absence of Members
from the Sittings of the House.*

APPENDIX

(Vide para 3 of the Report)

Serial No.	Name of the Member who has applied for leave of absence	Period for which leave applied	Reasons	Period for which leave of absence recommended by the Committee	Remarks
1	2	3	4	5	6
1	Shri V. Y. Tamaskar	11-4-1968 to 10-5-1968 =30 days.	Illness	11-4-1968 to 10-5-1968 =30 days.	
2	H. H. Raja Yeshwantrao M. Mukne.	12-2-1968 to 19-3-1968 =37 days.	Illness	12-2-1968 to 19-3-1968 =37 days.	
3	Shri A. Nesamony	23-12-1967 and 12-2-1968 to 10-4-1968 =60 days.	Illness	23-12-1967 and 12-2-1968 to 9-4-1968 =*59 days.	
4	Shri Masuriya Din	27-2-1968 to 4-4-1968 =38 days.	Illness	27-2-1968 to 4-4-1968 =38 days.	
5	Rani Lalita Rajya Laxmi	14-2-1968 to 21-4-1968 =68 days.	Illness	14-2-1968 to 12-4-1968 =*59 days.	

*Since the Committee do not recommend leave for more than 59 days at a time, Members may be granted leave for 59 days in the first instance.